(vi) Statement in English and Hindi) giving reasons for the delay in laying and for not laying simultaneously the Hindi version of the papers mentioned at (i) to (iv) above.

[Placed in Library. See No. LT—6668/83 for (i) to (vi)].

- I. Reports and Accounts (1979-80 and 1980-81) of the Central Council of India, New . Delhi and . . related papers.
- . II. Reports and certified Accounts (1979-80 and 1980-81) of the Indian Nursing Council, New . Delhi . and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M JOSHI): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Dental Council of India, New Delhi, for the year 1979-80, together with the Audit Report on the Accounts.
- (b) Annual Report and Accounts of the Dental Council of India, New Delhi, for the year 1980-81 together with the Audit Report on the Accounts.
- (c) Review by Government on the Annual Reports of the Council for the year 1979-80 and 1980-81.
- (d) Statement giving reasons for the delay in laying the paper mentioned at (a) and (b) above

[Placed in Library. See No. LT-6579/83 for I(a) to (d).]

- II.(a) Annual Report and Certified Accounts of the Indian Nursing Council, New Delhi, for the year 1979-80.
- (b) Annual Report and Certified Accounts of the Indian Nursing Council, New Delhi, for the year 1980-81.
- (c) Review by Government on the Armual Reports of the Council for the years 1979-80 and 1980-81.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above

[Placed in Library. See No. LT—6578/83 for II(a) to (d).]

REPORTS OF THE COMMITTEE ON GOVERNMENT ASSURANCES

SHRI DHULESHWAR MEENA (Rajasthan): Sir, I beg to present the Twenty-third Report of the Committee on Government Assurances.

MESSAGE FROM THE LOK SABHA

. The Central .. Industrial Security . Force (Amendment) Bill, 1983. .

MR. DEPUTY CHAIRMAN: Now, Message from the Lok Sabha.

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Central Industrial Security Force (Amendment) Bill, 1983, as passed by Lok Sabha at its sitting held on the 3rd May, 1983."

Sir, I lay a copy of the Bill on the Table.

श्री शिव चन्द्र झा (बिहार) : उपसभापित जी, मेरा प्वाइट आफ आर्डर है । मैंने कुछ बात उठाने के बारे में आपको लिखा था ।

श्री उपसभापति : क्या ?

एक माननीय सदस्य : कुछ उठाने का (व्यवधान)

श्री शिव चन्द्र झा: लिखित दिया था। ग्राप बीच में क्यों कह रहे हैं ? उनको समझ नहीं है कि कुछ उठा दें मैं यह उठाना चाहता हूं कि हम लोग जो नार्थ ऐवेन्यु, साउथ एवेन्यु या ग्रीर जगह रहतें हैं..... (व्यवधान)

MR. DEPUTY CHAIRMAN: If the Chairman has written, I have seen it. If he has allowed you, that is a different matter. But The Chairman has not allowed you. So, please do not raise it.

Calling Attention

to severe drought

श्री शिव चन्द्र झा: उसमें कहा है कि स्पेशल मेंशन की तरह उठाइये श्राप. उसमें यह लिखा हम्रा है ।

श्री उपसभापति : इसमें दिया हम्रा है जो स्पेशल मेंशन दीजिए, तो विचार करेंगे। श्री शिव चन्द्र झा : ग्रन्छा, दूसरी बात । श्री उपसभापति : ग्रब एक बात हो गई ।

श्री शिव चन्द्र झा : दूसरी बात सून लीजिए । ग्रखबार में ग्राज ग्रापने देखा होगा (व्यवधान)

श्री उपसभापति : वह सब प्वाइंट ग्राफ ग्रार्डर नहीं है।

श्री शिव चन्द्र झा : नहीं गम्भीर विषय है ... (व्यवधान)

श्री उपसभापति : सारे विषय गम्भीर होते हैं. लेकिन जिसकी इजाजत होती है वह सब से ज्यादा गम्भीर होता है।

श्री शिव चन्द्र झा: ग्रच्छा फिर तीसरी बात.. (व्यवधान) अब आर्डर के म्ताबिक (व्यवधान)

SHRI HAREKRUSHNA MALLICK (Orissa): Sir, how can it be 'theersri' when he has not mentioned first two?

श्री उपसभापति : ग्राज बहत बिजी प्रोग्राम है, झा जी, जरा हाउस को चलने दीजिए ।

श्री शिव चन्द्र झा : क्या सदन जान सकता है कि सेशन बढ़ेगा कि नहीं ताकि इमको उसी हिसाब से कार्यक्रम बनाना पड़ता है, क्योंकि मैं देख रहा हूं कि बहुत से बिजनेस बाकी हैं।

श्री उपसभापति : श्राप इसकी चिन्ता न करिए । बढेगा तो इत्तिला दी जाएगी । जब तक इत्तिला नहीं है, तो इसका मतलब है कि नही बढ़ेगा।

श्री रामेश्वर सिंह (उत्तर प्रदेश) : उपसभापति जी, ब्रिटिश कामन्स सभा में ...

श्री उपसभापति : वह खत्म हो गया। कोई पोइन्ट ग्राफ ग्रार्डर नहीं उठता। काहे को ग्राप टाइम बर्बाद करते हैं।

in various parts

of the Country

श्री रामेश्वर सिंह: ग्राप थोडी हमारी मदद कर दीजिए।

श्री उपसभापति : ग्राप मेरी मदद कीजिए । मैं भ्रमप की बात समझ गया (व्यवधान) ग्रव श्राप ਕੈਠਿए।

श्री रामेश्वर सिंह : क्या ग्राप विदेश मंत्री को नहीं चाहते कि इस सदन में श्रा कर जानकारी बतायें । श्राज श्रखवार में छपा है कि पोस्तपोन हो गया...

MR. DEPUTY CHAIRMAN: Let not what Mr. Rameshwar Singh says be recorded.

SHRI RAMESHWAR SINGH: *

MR. DEPUTY CHAIRMAN: Let us now take up the Calling Motion. Yes, Mr. Krishna Bhamidipati.

CALLING ATTENTION TO A MAT-TER OF URGENT PUBLIC IMPOR-TANCE

Severe drought in various parts of the Country

· SHRI KRISHNA MOHAN BHAMI-DIPATI (Andhra Pradesh): Sir, I beg to call the attention of the Minister of Agriculture to the severe drought prevailing in various parts of the country and the steps taken by the Government to meet the situation.

THE MINISTER OF STATE IN THE AGRICULTURE MINISTRY OF (SHRI ARIF MOHD. KHAN): Hon'ble Members will recall that in the statement made by my colleague in the House on 12th October, 1982, in response to a Calling Attention Motion by Shri Kalyan Roy and other Hon'ble Members, he had informed the House aboubt the drought situation obtaining at that time. Subsequently, further information was received from the States

^{*}Not recorded.